

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3520
ANSWERED ON:19.03.2013
VISA TO CREW MEMBERS
Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

the categories of visas issued to crew members of non-scheduled charter flights that have secured DGCA clearance/approval?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

The Crew Members of Non-Scheduled Charter Flights are issued Business visa or Transit visa. In case the crew members of non scheduled charter flights come without Indian visa in emergent circumstances, Temporary Landing Permit (TLP) is issued to them by the Immigration authorities at the entry point on case to case basis.